

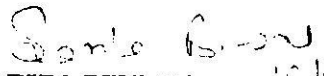
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.



ORDER

In pursuance of directions in letter no. 16742-53/EoDB/DHC/B-535/2024 dated 29.08.2024 of Hon'ble High Court of Delhi, New Delhi, I hereby nominate Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, as Nodal Officer and Sh. Shankar Narayanan, ASJ-01 (POCSO), as link Nodal Officer for North-East District, Karkardooma Courts, Delhi with regard to login credentials of online portal for uploading monthly information of E-POCSO and Fast Track Special Courts and Fast Track Court, with immediate effect. Copy of above mentioned letter of Hon'ble High Court of Delhi is annexed herewith.

Correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.



(SARITA BIRBAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 6372-6280/Comm./Judl./N.E./KKD/Delhi/2024

Dated : 19 SEP 2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. OIC Computer Branch, KKD Courts, Delhi
5. OIC General Branch & OIC Administration Branch, North-East District, KKD Courts, Delhi
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R & I Branch to upload the same on the "LAYERS".
8. P.S to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.